

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-79/2004/6111/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Rockta Lal Das,  
District & Sessions Judge,  
Charaideo, Sonari.

Dated Guwahati the <sup>hd</sup>23 November, 2021.

Sub: **Casual leave with station leave permission .**

Ref:- Your letter No. DJCHA/CT/2021/287, dated 20.11.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 23.11.2021, 25.11.2021 and 26.11.2021 and permission to leave the head quarter, with your official vehicle, at your own cost, from the morning of 23.11.2021 till the morning of 29.11.2021.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-79/2004/6112/A, dated 23.11.2021**

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
23/11/21  
**JT.REGISTRAR (VIGILANCE)**  
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